

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

(MP) CP 13 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre  
Pvt Ltd & Ors  
Section 213,241-242 Co.Act,2013.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**  
**(through video conferencing)**

The parties are represented through their respective counsels.

List the matter for hearing on 03.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 25<sup>th</sup> day of March, 2021

*Manorama*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**